

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-561
(IB)-771(PB)/2018
IA/6303/2022

IN THE MATTER OF:

Capri Global Capital Ltd

Vs.

Value Infratech India Pvt. Ltd.

....Applicant

.....Respondent

SECTION

U/s 7 IBC CIRP

Order delivered on 19.04.2023

CORAM:

**SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :
For the Respondent :
For the RP : Mr. Rishabh Jain

ORDER

Due to paucity of time, list the matter on **01.05.2023**.

The interim order, if any, shall continue till the next date of hearing.

Sd/-

(Court Officer)